

GOVERNMENT OF INDIA
MINISTRY OF OVERSEAS INDIAN AFFAIRS
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON
CORRUPTION IN IMMIGRATION OFFICES .

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Shri Shadi Lal Batra

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state :-

- (a) whether Government has received any complaint regarding corruption in the immigration offices;
- (b) if so, the details thereof; and
- (c) the actions taken by Government against the guilty persons and to check the corrupt practices in the immigration offices?

ANSWER

MINISTER OF OVERSEAS INDIAN AFFAIRS

(SHRI VAYALAR RAVI)

(a) to (c) :No complaint regarding corruption in the immigration offices has been received by the Ministry of Overseas Indian Affairs as the Ministry handles emigration matters under the Emigration Act, 1983 only.